

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 10.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.90/ BB/ 2017	-	For compliance of office objections raised by registry	Rul-4 of IB	Ajay Gopaldas Samat(H.U.F.) & Another Vs Maxworth Realty India Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	JITENDRA C.P. 9900070912	Petitioner	<i>Jitendra C.P.</i>
2.	S. U. Arunima 9945356715	Respondent	<i>S.U. Arunima</i>

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. he has filed objections. For hearing list it on 30/11/2017. Counsel for petitioner requested the Tribunal to direct the registry to permit him to make necessary entry in Form No.5. Registry is directed to permit the Counsel to make necessary entry in Form No.5 to enable him to comply the objections raised by the registry.

Ashok Kumar Mishra
Member (T)

Shri Ratakonda Murali
Member (J)